

5

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.11.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 270, 306, 460/2018 & IA No. 302 & 160/2019 in CA No. 73/97/HDB/2016
NAME OF THE COMPANY	Gagan Aerospace Limited
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Limited & 03 Others
UNDER SECTION	97

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for both the sides are connected through videoconference. The counsel stated that the connected matters are pending before the Hon'ble NCLAT. Counsel for both the sides are directed to submit status of the pending matters by the next date of hearing. At the request of counsel for both the sides the matter is adjourned to 26.11.2020.

  
**MEMBER  
(TECHNICAL)**

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**MEMBER  
(JUDICIAL)**